

BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN BENCH, PUNE  
ORIGINAL APPLICATION NO. 57/2021(WZ)

**IN THE MATTER OF:**

Nileshbhai Babubhai Rathod & Ors.

.....APPLICANT

Vs

Gujarat Pollution Control Board & Ors.

.....RESPONDENTS

NDOH: 03.04.2023

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Place: Pune

Date:01.04.2023

Filed By:-



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**ADDITIONAL DOCUMENTS ON BEHALF OF THE APPLICANTS**

1. That the applicants are bringing on record additional documents as to show the location of the salt leases and the rivers which are being constricted on account of the bunding pursuant to the grant of salt leases. regards to leases issued by the District Collector. The area of the salt leases has been superimposed upon the approved CZMP Map of Bhavnagar district which shows the location of the salt leases. The coordinates of the salt lease area has been obtained from EIA reports which were prepared for seeking CRZ clearance by Saline Salt/R-8, JH Salt/R-7, HA Salt/R-6. The salt leases of Admiral /R-9, Seabrime/R-10 in conjunction with the Salt leases of Saline Salt/R-8, JH Salt/R-7, HA Salt/R-6 and the bunding consequent thereof has lead to waterlogging and flooding of the area of the surrounding villages. Further, the bunding consequent upon the grant of salt leases has lead to blocking of the creeks of the rivers in the area and also altering the course of the rivers. The Toposheet for the areas shows the natural flow and drainage of the six rivers namely Keri, Ghelo, Kalubhar, Vagad that are part of the major river

system of the Shetrunji River. This area constitutes the Critically Vulnerable Coastal Area (CVCA) as per the CRZ, 2011 of the Bhavnagar District, Gujarat. The true copy of the CZMP Maps with the river-imposed area of leases, Toposheet and Google Images are annexed herewith and marked as **Annexure A/1(Colly)**.

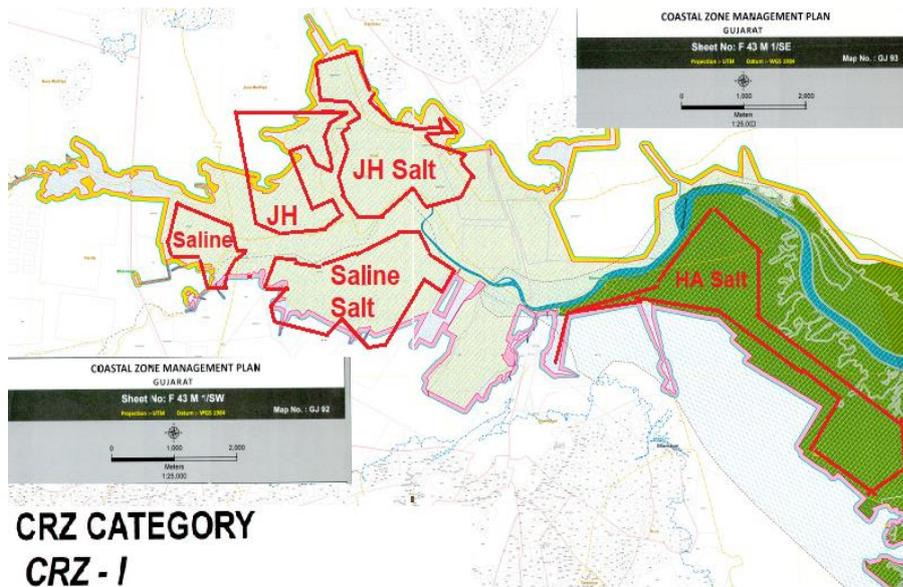
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**ANNEXURE A/1(COLLY)**



**Legend**

- Lighthouse
- Port
- Fishing Harbours
- Fish Landing Centre
- Road
- Railway Line
- Bund
- High Tide Line
- Low Tide Line
- Municipal/Other Urban Areas
- Village Boundary
- Taluk Boundary
- State Boundary
- Survey Plots
- Port Limit
- Ecologically Sensitive Zone
- Breakwater or Jetty
- Diversion of Reserved Forest

**CRZ CATEGORY**

**CRZ - I**

- CRZ - IA
- 50 m Mangrove Buffer Zone - CRZ IA
- CRZ - IB

**CRZ - II**

- CRZ - II

**CRZ - III**

- No Development Zone
- 200 to 500 m from HTL

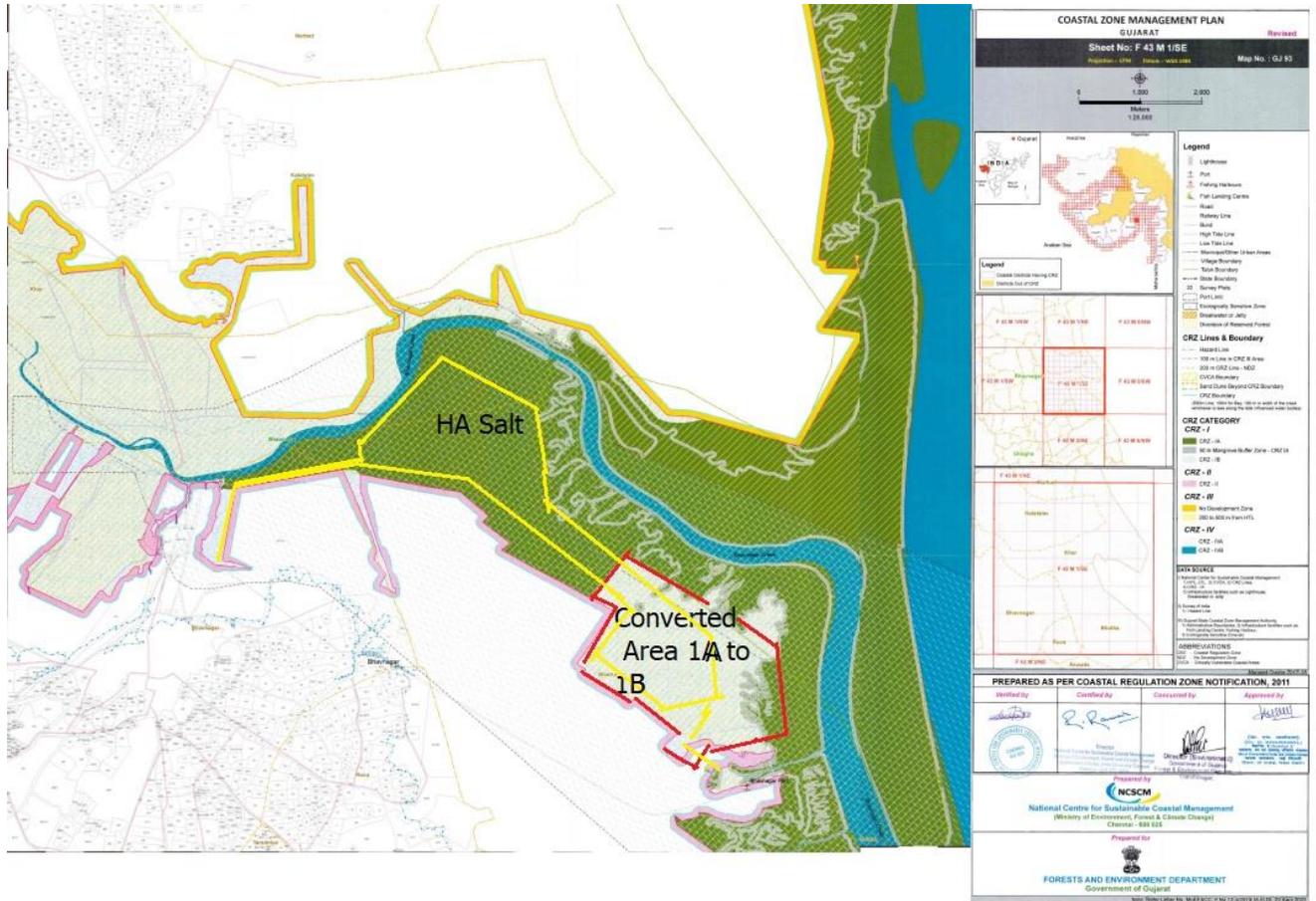
**CRZ - IV**

- CRZ - IVA
- CRZ - IVB

**CRZ Lines & Boundary**

- Hazard Line
- 100 m Line in CRZ III Area
- 200 m CRZ Line - NDZ
- CVCA Boundary
- Sand Dune Beyond CRZ Boundary
- CRZ Boundary

(500m Line, 100m for Bay, 100 m or width of the creek whichever is less along the tidal influenced water bodies)



Yellow: Lease Area of HA Salt/R-6  
 Red: Land converted from CRZ IA to CRZ IB

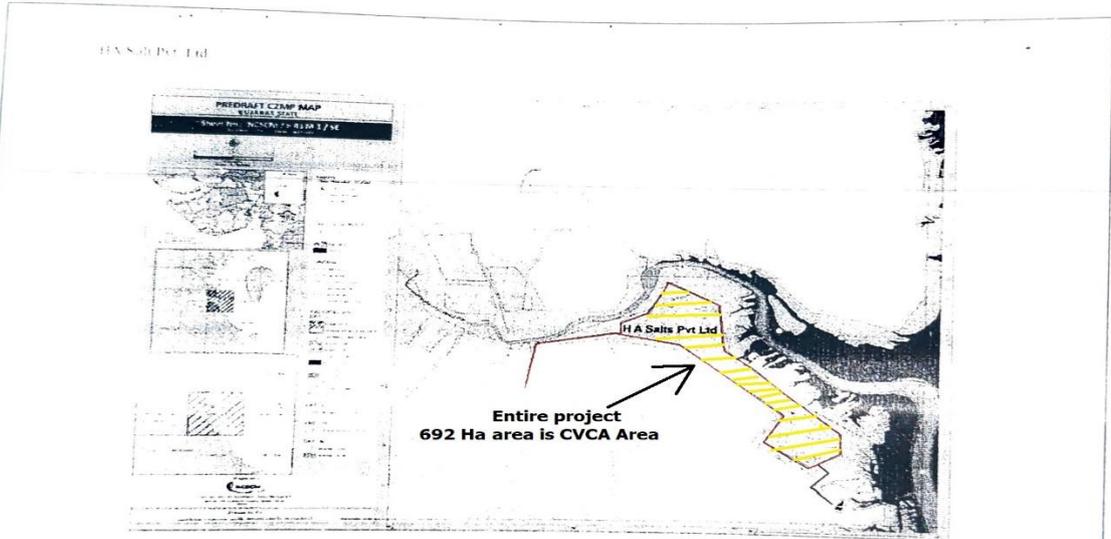
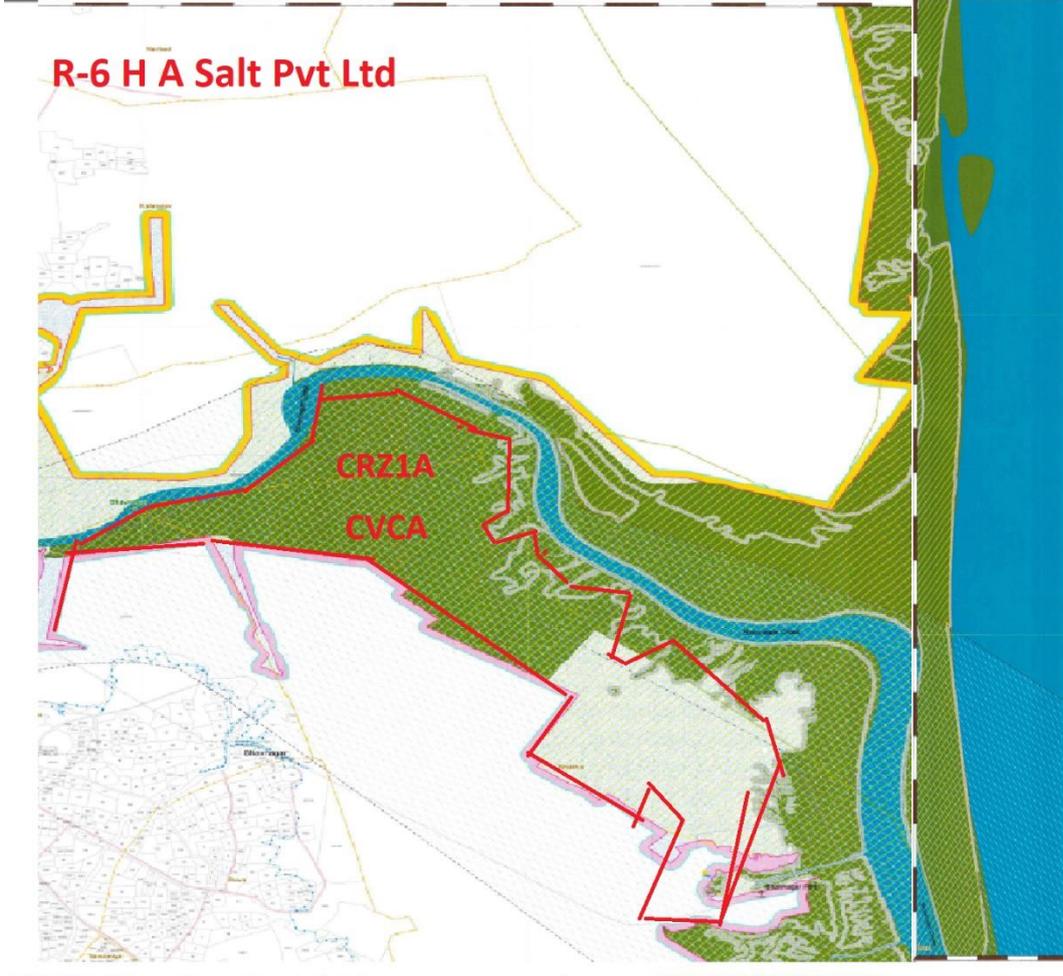
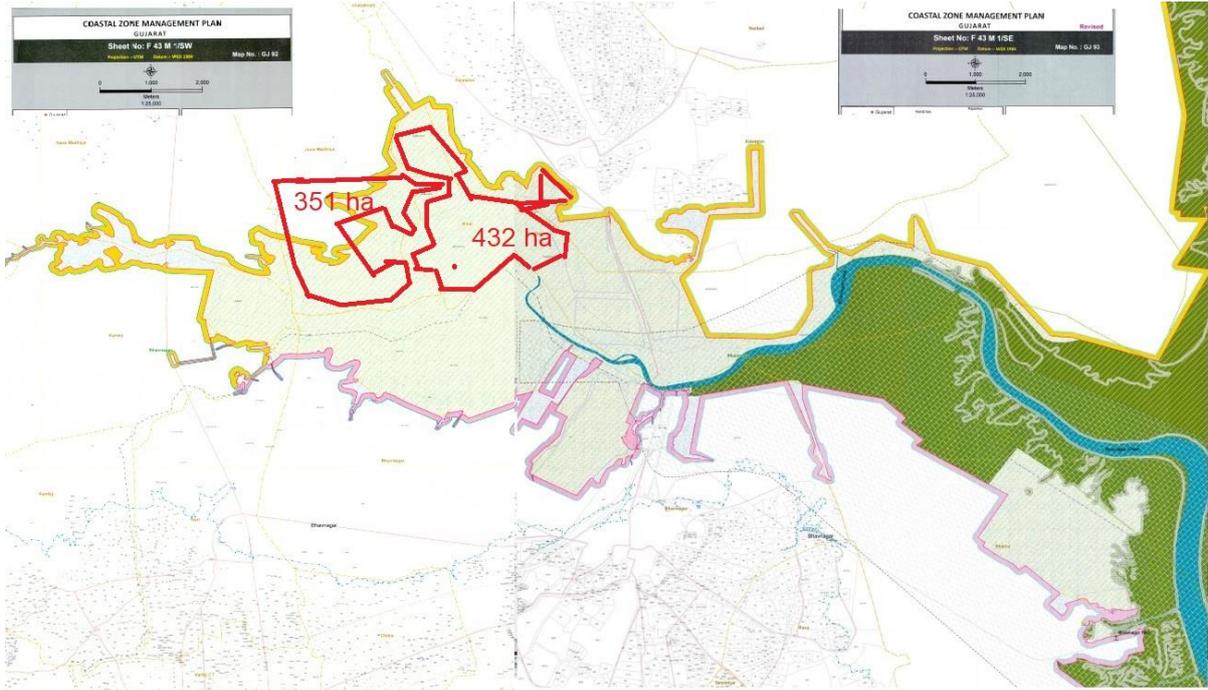


Figure 2. The Predraft CZMP map prepared by NCSCM, Chennai





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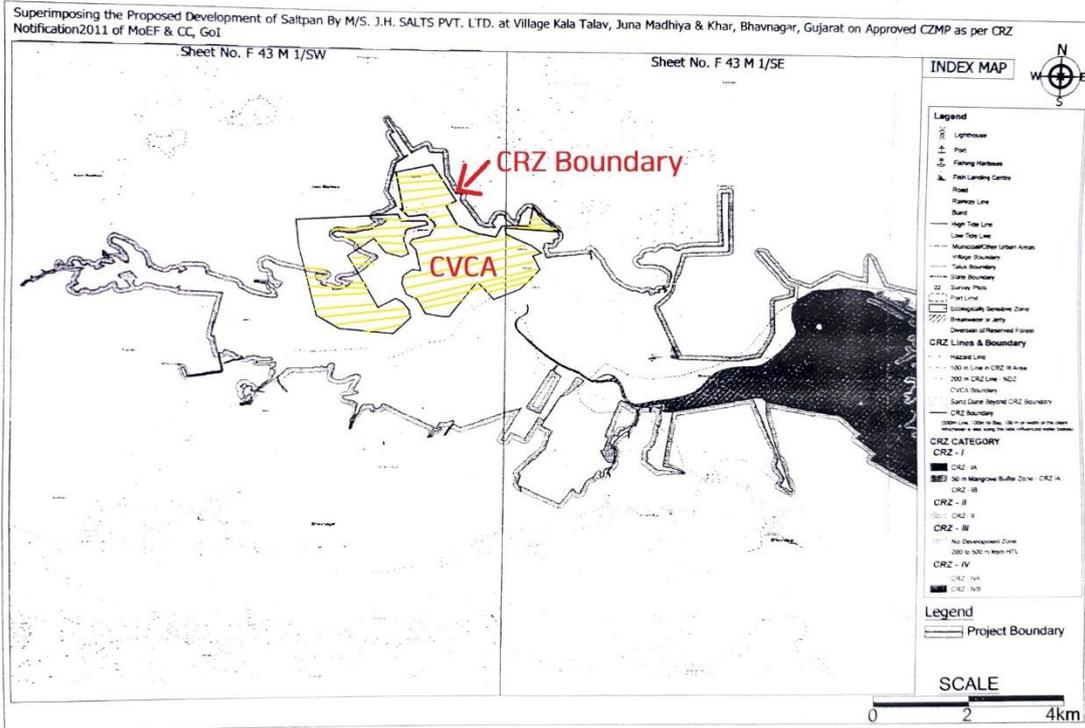
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**CRZ - IV**

- CRZ - IVA
- CRZ - IVB

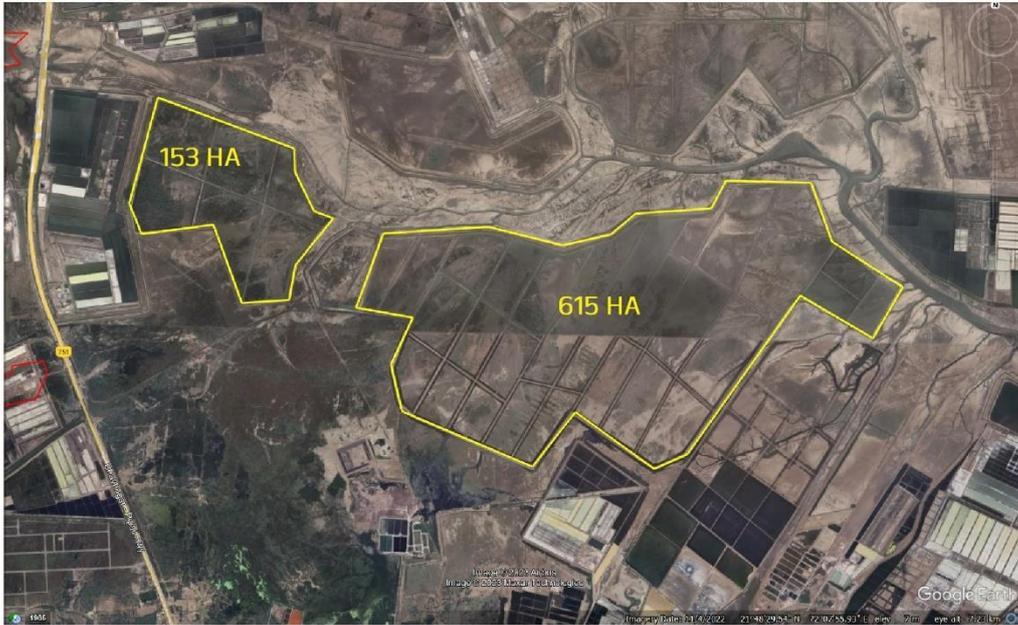
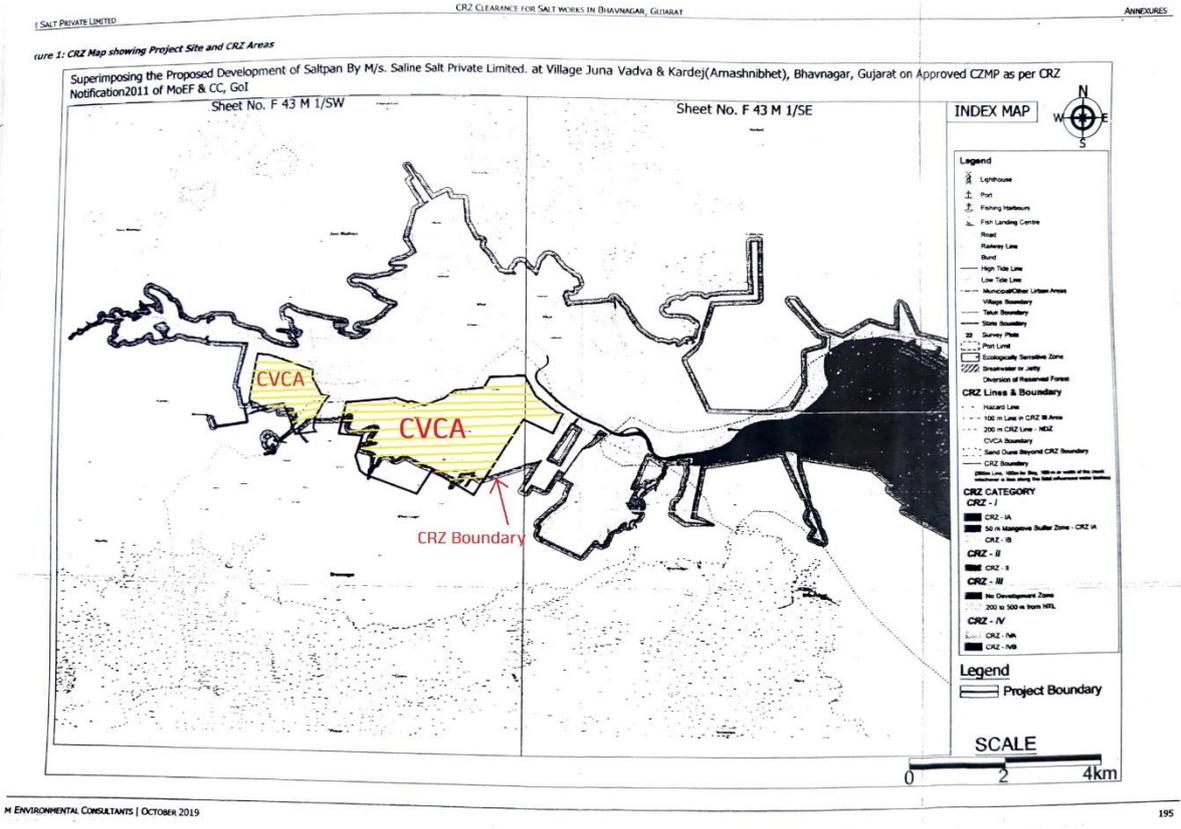
**J H Salt Pvt Ltd 783 ha Salt lease**

Annexure 1: CRZ Map showing Project Site and CRZ Areas



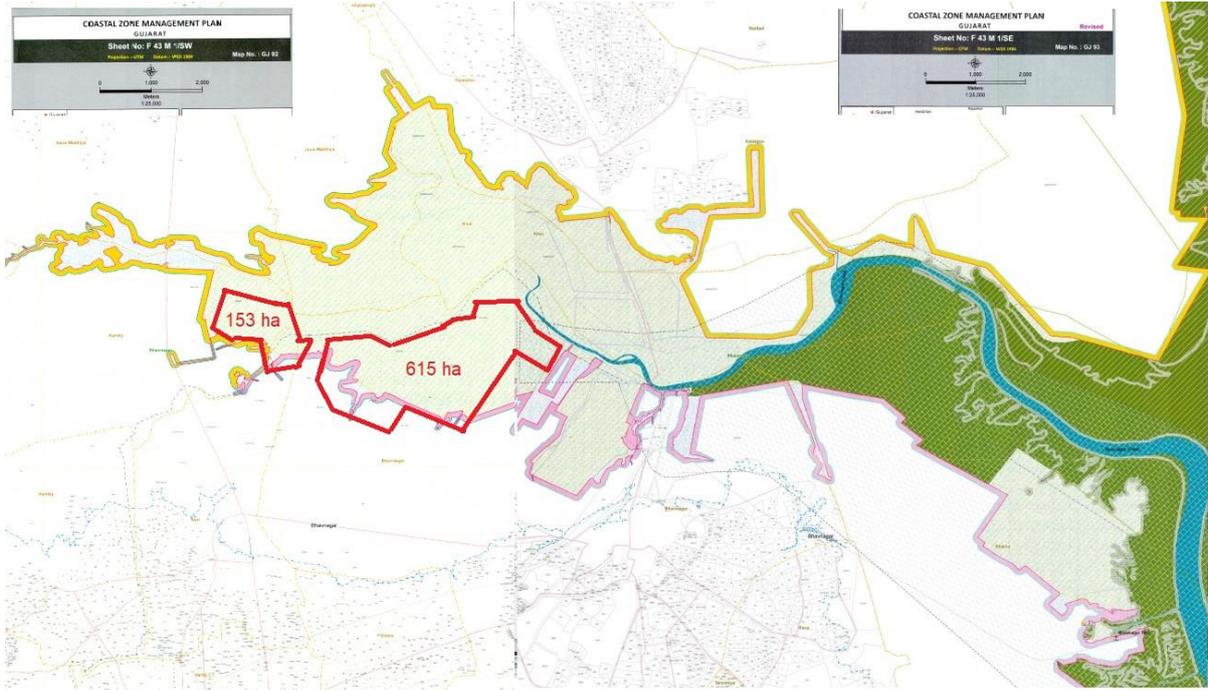
783 HA AREA OF JH SALT IN TWO DIVISION

Yellow: lease Area of JH Salt/R-7



768 Ha AREA IN TWO DIVISION SALINE SALT PVT LTD

Yellow: Lease Area of Saline Salt/R-8



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**CRZ - IV**

- CRZ - IVA
- CRZ - IVB

**Saline Salt Pvt Ltd 768 ha area salt lease**



